

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

14

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/407/ (IB)/2017
NAME OF THE PETITIONER(S) : SCATRANS INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MEDTECH PRODUCTS LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1] B. Dhanaraj -

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B. Dhanaraj

ORDER

Counsel for Petitioner present. No representation on behalf of Respondent. Counsel for Petitioner has not complied with the provisions of section 9(3)(b) and (c) of I&B Code, 2016 on or before 15.07.2017, as was provided in the Notification dated 29.06.2017. Therefore, the petition abates. Petition is **dismissed** with a liberty to the Petitioner to file fresh petition, if so desired.

S. Vijayaraghavan
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

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Ch. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)